

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No.4497/2004

(From the judgement and order dated 19/07/2004 in CRLMA No. 9680/2004
of HIGH COURT OF JUDICATURE AT ALLAHABAD)

AJMAL KHAN ADVOCATE

Petitioner(s)

VERSUS

THE STATE OF U.P. & ANR.

Respondent(s)

(With appln(s) for exemption from filing O.T.)

Date: 29/10/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE Mr. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner(s)

Mr. Shakil Ahmed Syed,Adv.

For Respondent(s)

No. 2

Mr. Vishwajit Singh,Adv.

UPON hearing counsel the Court made the following

O R D E R

Two weeks' time Four weeks' time is granted for filing counter affidavit.

. thereafter is granted for filing rejoinder affidavit, if any
Place the matter
 thereupon.

[Alka Dudeja]

Court Master

[Om Prakash]

Court Master